

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1629

ANSWERED ON:25.07.2002

SURRENDERING OF LICENCES AND ENROLMENT CERTIFICATES BY ADVOCATES

ARUN KUMAR

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Bar Council of Delhi has directed all offices of the Government and private sector organisations to ask the registered advocates working with them on full time to surrender their licence and enrolment certificates;
- (b) if so, the Bar Council has also asked for a list of all such advocates;
- (c) if so, the details thereof and the action taken thereon; and
- (d) the details of officers who were enrolled as advocates with Delhi Bar Council, office-wise?

Answer

MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI)

- (a) to (d): The information is being collected and will be laid on the Table of the House.